

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :04-02-2026

**Date : 04.02.2026**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
	8011/2026	04.02.2026	ABLAPL-13957/2025	AK RANA	C.O.		Order Dtd. 2026-01-30	BAIL-2	(Seat No-18)
	8012/2026	04.02.2026	ABLAPL-10454/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-18)
	8013/2026	04.02.2026	BLAPL-13616/2025	JR BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	BAIL-1	(Seat No-4)
	8014/2026	04.02.2026	BLAPL-10829/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
	8015/2026	04.02.2026	BLAPL-13636/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
	8016/2026	04.02.2026	BLAPL-10849/2025	T MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	BAIL-2	(Seat No-9)
	8017/2026	04.02.2026	BLAPL-13627/2025	PRAKASH CHANDRA MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	BAIL-1	(Seat No-4)
	8018/2026	04.02.2026	BLAPL-10924/2025	A PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	BAIL-1	(Seat No-3)
	8019/2026	04.02.2026	BLAPL-13720/2025	P BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-02	BAIL-1	(Seat No-4)
	8020/2026	04.02.2026	BLAPL-9399/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
	8023/2026	04.02.2026	CRLMC-338/2026	L.D.SAHOO-A	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
	8030/2026	04.02.2026	WA-1131/2024	D.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	WRIT APPEAL	(Seat No-3)
	8034/2026	04.02.2026	CRLMA-19/2026	A.K.RANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-30		(Seat No-3)

4	8043/2026	04.02.2026	WP (C) - 3165/2026	H K PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(Seat No-4)
5	8044/2026	04.02.2026	WP (C) - 2609/2026	P K JENA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(Seat No- 37)
6	8045/2026	04.02.2026	WP (C) - 1944/2026	S R SETHI	C.O.	COURT NO. 25	Order Dtd. 2026-02- 03	WRIT BRANCH-7	(Seat No- 10)
7	8046/2026	04.02.2026	WP (C) - 1939/2026	S R SETHI	C.O.	COURT NO. 25	Order Dtd. 2026-02- 03	WRIT BRANCH-5	(Seat No- 21)
8	8047/2026	04.02.2026	WP (C) - 3302/2026	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-02- 02	WRIT BRANCH-8	(Seat No- 40)
9	8048/2026	04.02.2026	WP (C) - 34297/2025	S K SAMAL	C.O.	COURT NO. 25	Order Dtd. 2026-02- 02		(Seat No- 40)
10	8050/2026	04.02.2026	WP (C) - 37097/2025	J. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2026-02- 02		(Seat No- 40)
11	8051/2026	04.02.2026	WP (C) - 3653/2026	D. P. DASH	C.O.	COURT NO. 25	Order Dtd. 2026-02- 03		(Seat No- 40)
12	8052/2026	04.02.2026	WP (C) - 36527/2025	B. K. DAS	C.O.	COURT NO. 25	Order Dtd. 2026-02- 03	WRIT BRANCH-2	(Seat No-8)
13	8053/2026	04.02.2026	WP (C) - 3296/2026	B. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03- 17		(Seat No-8)
14	8054/2026	04.02.2026	WP (C) - 3482/2026	B. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-02- 03		(Seat No-8)
15	8055/2026	04.02.2026	WP (C) - 3159/2026	M. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02- 03	WRIT BRANCH-3	(Seat No- 33)
16	8056/2026	04.02.2026	WP (C) - 3343/2026	R. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-03- 05		(Seat No- 33)
17	8057/2026	04.02.2026	WP (C) - 8760/2025	S. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02- 03	WRIT BRANCH-7	(Seat No- 44)
18	8058/2026	04.02.2026	WP (C) - 2984/2026	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02- 02	WRIT BRANCH-2	(Seat No- 45)
19	8060/2026	04.02.2026	WP (C) - 3562/2026	S. M. SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-02- 03	WRIT BRANCH-8	(Seat No- 40)
20	8061/2026	04.02.2026	WP (C) - 3565/2026	S. M. SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-02- 03	WRIT BRANCH-4	(Seat No- 46)
21	8062/2026	04.02.2026	WP (C) - 851/2026	H. K. MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-02- 02	WRIT BRANCH-3	(Seat No- 13)

82	8063/2026	04.02.2026	WP (C) - 15857/2025	S. K. ROUSTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-02-04	WRIT BRANCH-1	(Seat No-1)
83	8064/2026	04.02.2026	WP (C) - 3087/2026	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Seat No-1)
84	8065/2026	04.02.2026	WP (C) - 3292/2026	M. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-03		(Seat No-1)
85	8066/2026	04.02.2026	WP (C) - 3607/2026	S. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-03		(Seat No-1)
86	8067/2026	04.02.2026	WP (C) - 16424/2025	N.C. SINHA	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	WRIT BRANCH-5	(Seat No-22)
87	8068/2026	04.02.2026	WP (C) - 3593/2026	R. SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-02-20	WRIT BRANCH-7	(Seat No-48)
88	8069/2026	04.02.2026	WP (C) - 8760/2025	I.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	WRIT BRANCH-7	(Seat No-44)
89	8070/2026	04.02.2026	WP (C) - 1915/2026	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	WRIT BRANCH-8	(Seat No-29)
90	8071/2026	04.02.2026	WP (C) - 18271/2025	T. BAG	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Seat No-7)
91	8072/2026	04.02.2026	WP (C) - 3411/2026	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	WRIT BRANCH-6	(Seat No-35)
92	8073/2026	04.02.2026	WP (C) - 3058/2026	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02-02		(Seat No-35)
93	8074/2026	04.02.2026	WP (C) - 2996/2026	M. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Seat No-5)
94	8075/2026	04.02.2026	WP (C) - 3447/2026	D. BISWAL	C.O.	COURT NO. 6		WRIT BRANCH-8	(Seat No-39)
95	8076/2026	04.02.2026	WP (C) - 3060/2026	D. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Seat No-39)
96	8077/2026	04.02.2026	WP (C) - 3078/2026	B. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	WRIT BRANCH-3	(Seat No-33)
97	8078/2026	04.02.2026	WP (C) - 32577/2025	K. BISWAL	C.O.	COURT NO. 6	Order Dtd. 2026-01-30		(Seat No-33)
98	8079/2026	04.02.2026	WP (C) - 2811/2026	S. K. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-01-29		(Seat No-33)
99	8080/2026	04.02.2026	WP (C) - 36881/2025	D. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-41)
100	8081/2026	04.02.2026	WP (C) - 3035/2026	B. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-02	WRIT BRANCH-6	(Seat No-35)
101	8082/2026	04.02.2026	WP (C) - 3035/2026	B. SAHOO	C.O.	COURT NO.	Order Dtd. 2026-03-02	WRIT BRANCH-6	(Seat No-

						12			35)
2	8083/2026	04.02.2026	WP (C) - 3035/2026	B. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03- 02	WRIT BRANCH-6	(Seat No- 35)
3	8084/2026	04.02.2026	WP (C) - 3038/2026	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02	WRIT BRANCH-3	(Seat No- 33)
4	8085/2026	04.02.2026	WP (C) - 32981/2025	C. SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Seat No- 33)
5	8086/2026	04.02.2026	WP (C) - 31191/2025	C. SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Seat No- 33)
6	8087/2026	04.02.2026	WP (C) - 3186/2026	B. R. SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2026-02- 02		(Seat No- 33)
7	8088/2026	04.02.2026	WP (C) - 3158/2026	S.K.PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03	WRIT BRANCH-3	(Seat No- 33)
8	8089/2026	04.02.2026	WP (C) - 3200/2026	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-04- 06	WRIT BRANCH-6	(Seat No- 35)
9	8090/2026	04.02.2026	CONTC- 144/2026	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03		(Seat No- 35)
0	8091/2026	04.02.2026	WP (C) - 3244/2026	J K PADHIARY	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03	WRIT BRANCH-6	(Seat No- 35)
1	8092/2026	04.02.2026	CONTC- 145/2026	D K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03		(Seat No- 35)
2	8093/2026	04.02.2026	WP (C) - 3268/2026	R.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-02- 03	WRIT BRANCH-1	(Seat No-4)
3	8094/2026	04.02.2026	WP (C) - 3610/2026	G.C.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02- 10		(Seat No-4)
4	8095/2026	04.02.2026	CONTC- 3268/2024	GANESH CHANDRA JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02- 02		(Seat No-4)
5	8096/2026	04.02.2026	WP (C) - 31793/2021	M.R.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02- 03	WRIT BRANCH-1	(Seat No-3)
6	8098/2026	04.02.2026	CRLMC- 5376/2025	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02- 03	CRIMINAL MISC	(Seat No-5)
7	8099/2026	04.02.2026	WP (C) - 35799/2025	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02- 02	WRIT BRANCH-8	(Seat No- 40)
8	8100/2026	04.02.2026	CONTC- 6209/2025	YASHABANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02- 03		(Seat No- 40)
9	8101/2026	04.02.2026	WP (C) - 13030/2023	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02- 03	WRIT BRANCH-8	(Seat No- 42)
0	8102/2026	04.02.2026	BLAPL- 11006/2025	AK ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02- 02		(Seat No-

									42)
1	8103/2026	04.02.2026	CONTC-302/2026	M.PATI	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-42)
2	8104/2026	04.02.2026	BLAPL-10179/2025	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-42)
3	8105/2026	04.02.2026	CONTC-236/2026	M/S PRATAP KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-42)
4	8106/2026	04.02.2026	BLAPL-10102/2025	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	BAIL-1	(Seat No-4)
5	8107/2026	04.02.2026	WP (C) - 23033/2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-7	(Seat No-10)
6	8108/2026	04.02.2026	CONTC-621/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-10)
7	8109/2026	04.02.2026	WP (C) - 17332/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-5	(Seat No-32)
8	8110/2026	04.02.2026	WP (C) - 2341/2023	JYOTIPRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-3	(Seat No-28)
9	8111/2026	04.02.2026	WP (C) - 24132/2025	B.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-28)
10	8112/2026	04.02.2026	WP (C) - 7735/2025	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-43)
11	8113/2026	04.02.2026	WP (C) - 33014/2025	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-43)
12	8115/2026	04.02.2026	WP (C) - 37513/2025	K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-45)
13	8117/2026	04.02.2026	WP (C) - 31538/2025	B.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH-5	(Seat No-47)
14	8118/2026	04.02.2026	WP (C) - 12247/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
15	8119/2026	04.02.2026	WP (C) - 31541/2025	B.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-110)
16	8121/2026	04.02.2026	WP (C) - 635/2026	SAROJ KUMAR PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-110)
17	8122/2026	04.02.2026	WP (C) - 2352/2026	PRADEEP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-110)
18	8124/2026	04.02.2026	WP (C) -	M R ROUTRAY	C.O.	COURT	Order Dtd. 2026-02-		(Seat

			2439/2026			NO. 1	03		No-110)
9	8126/2026	04.02.2026	WP (C) - 2594/2026	DEBARAJ SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-110)
0	8128/2026	04.02.2026	WP (C) - 2932/2026	SAROJ KUMAR PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-39)
1	8130/2026	04.02.2026	WP (C) - 2911/2026	PRADEEP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03		(Seat No-39)
2	8132/2026	04.02.2026	WP (C) - 3141/2026	SARAT KU. PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH-3	(Seat No-33)
3	8134/2026	04.02.2026	WP (C) - 24769/2022	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH-4	(Seat No-17)
4	8135/2026	04.02.2026	WP (C) - 30794/2022	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-45)
5	8139/2026	04.02.2026	CRLREV-114/2018	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	CRIMINAL REVISION	(Seat No-4)
6	8141/2026	04.02.2026	CRLREV-114/2018	R.K.DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-02-02	CRIMINAL REVISION	(Seat No-4)
7	8143/2026	04.02.2026	ABLAPL-6580/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-4)
8	8145/2026	04.02.2026	ABLAPL-591/2026	B.S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-01-28		(Seat No-4)
9	8156/2026	04.02.2026	WP (C) - 3214/2026	A. K. SRICHANDAN	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
00	8161/2026	04.02.2026	BLAPL-10903/2025	B. R. DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
01	8162/2026	04.02.2026	FAO-563/2025	J. DEHURY	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-4)
02	8163/2026	04.02.2026	WP (C) - 3165/2026	K. C. TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2026-02-02	WRIT BRANCH-1	(Seat No-4)
03	8172/2026	04.02.2026	CRLMC-4397/2025	J.R.PUROHIT	C.O.	COURT NO. 25	Order Dtd. 2026-02-02		(Seat No-4)
04	8174/2026	04.02.2026	CONTC-200/2026	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-01-30		(Seat No-4)
05	8175/2026	04.02.2026	CMP-76/2026	K.C.PANDA	C.O.	COURT NO. 25	Order Dtd. 2026-01-29		(Seat No-4)
06	8176/2026	04.02.2026	WA-1880/2025	J.D.MUDULI	C.O.	COURT NO.	Order Dtd. 9999-12-31		(Seat No-4)

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07	8177/2026	04.02.2026	CONTC-390/2026	M.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-01-30		(Seat No-4)
08	8178/2026	04.02.2026	CMP-2000/2025	A.PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-4)
09	8179/2026	04.02.2026	WA-1512/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
10	8180/2026	04.02.2026	CRLMC-3839/2025	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10		(Seat No-4)
11	8181/2026	04.02.2026	CMP-165/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Seat No-4)
12	8182/2026	04.02.2026	CMP-1684/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
13	8183/2026	04.02.2026	CMP-83/2026	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
14	8184/2026	04.02.2026	CMP-164/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
15	8185/2026	04.02.2026	FAO-462/2025	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
16	8186/2026	04.02.2026	FAO-563/2025	P.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
17	8187/2026	04.02.2026	FAO-39/2026	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	MISC. APPEAL SEC.	(Seat No-5)
18	8188/2026	04.02.2026	FAO-40/2026	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	MISC. APPEAL SEC.	(Seat No-5)
19	8189/2026	04.02.2026	CMP-358/2025	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29		(Seat No-5)
20	8190/2026	04.02.2026	CONTC-591/2026	J.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Seat No-5)
21	8191/2026	04.02.2026	CONTC-360/2026	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Seat No-5)
22	8192/2026	04.02.2026	CONTC-359/2026	S.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Seat No-5)
23	8193/2026	04.02.2026	CONTC-407/2026	L.D.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-30		(Seat No-5)
24	8194/2026	04.02.2026	CONTC-	B.DAS	C.O.	COURT	Order Dtd. 2026-01-	CONTEMPT	(Seat

			429/2026			NO. 2 OLD	30		No-5)
25	8195/2026	04.02.2026	CMP- 76/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 29		(Seat No-5)
26	8196/2026	04.02.2026	CMP- 49/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 29		(Seat No-5)
27	8197/2026	04.02.2026	CMP- 358/2025	T.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 29		(Seat No-5)
28	8198/2026	04.02.2026	CRLMC- 4419/2024	T.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02		(Seat No-5)
29	8199/2026	04.02.2026	CRLMC- 348/2026	B.R.DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02		(Seat No-5)
30	8200/2026	04.02.2026	FAO- 541/2025	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03- 18		(Seat No-5)
31	8201/2026	04.02.2026	FAO- 526/2025	S.K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03- 18		(Seat No-5)
32	8202/2026	04.02.2026	FAO-5/2026	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03- 24	MISC. APPEAL SEC.	(Seat No-5)
33	8203/2026	04.02.2026	WP (C) - 3056/2026	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2026-02- 02		(Seat No-5)
34	8204/2026	04.02.2026	FAO-2/2026	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-03- 24	MISC. APPEAL SEC.	(Seat No-5)
35	8205/2026	04.02.2026	WP (C) - 2935/2026	S. MALLIK	C.O.	COURT NO. 23	Order Dtd. 2026-02- 02	WRIT BRANCH-3	(Seat No- 33)
36	8206/2026	04.02.2026	CRLMC- 2356/2024	S.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 19	CRIMINAL MISC	(Seat No-2)
37	8207/2026	04.02.2026	WP (C) - 2957/2026	D. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 110)
38	8208/2026	04.02.2026	CRLMC- 330/2026	P.K.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02- 18		(Seat No- 110)
39	8209/2026	04.02.2026	CRLMC- 352/2026	R.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02- 03		(Seat No- 110)
40	8210/2026	04.02.2026	WP (C) - 3233/2026	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02- 03	WRIT BRANCH-2	(Seat No-9)
41	8211/2026	04.02.2026	CRLMC- 344/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-02- 24		(Seat No-9)
42	8212/2026	04.02.2026	WP (C) -	D. SAMAL	C.O.	COURT	Order Dtd. 2026-02-	WRIT	(Seat

			2986/2026			NO. 6	03	BRANCH-3	No-33)
43	8213/2026	04.02.2026	CRLMC-332/2026	S.K.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-02-02	CRIMINAL MISC	(Seat No-1)
44	8214/2026	04.02.2026	WP (C) - 2988/2026	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	WRIT BRANCH-3	(Seat No-33)
45	8215/2026	04.02.2026	CRLA-50/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-10		(Seat No-33)
46	8216/2026	04.02.2026	WP (C) - 2975/2026	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-9)
47	8217/2026	04.02.2026	CRLA-17/2026	S.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-10		(Seat No-9)
48	8218/2026	04.02.2026	WP (C) - 3227/2026	D. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
49	8219/2026	04.02.2026	CRLA-747/2025	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
50	8220/2026	04.02.2026	CRLMC-354/2026	D.P.DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Seat No-5)
51	8221/2026	04.02.2026	WP (C) - 24522/2022	RAHUL SETHI	C.O.	COURT NO. 23	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Seat No-6)
52	8222/2026	04.02.2026	WP (C) - 12625/2024	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	WRIT BRANCH-3	(Seat No-13)
53	8223/2026	04.02.2026	TRPCRL-3/2026	TUKUNA KU. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-02		(Seat No-13)
54	8224/2026	04.02.2026	CONTC-521/2026	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Seat No-13)
55	8225/2026	04.02.2026	CONTC-6265/2025	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Seat No-13)
56	8226/2026	04.02.2026	CONTC-6110/2025	SUMANTA DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(Seat No-13)
57	8227/2026	04.02.2026	CRLMC-2916/2015	M K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-03	CRIMINAL MISC	(Seat No-5)
58	8228/2026	04.02.2026	WP (C) - 11302/2023	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-8	(Seat No-39)
59	8229/2026	04.02.2026	WP (C) - 2411/2026	D P DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-8)
60	8230/2026	04.02.2026	WP (C) - 3259/2026	A B MALLICK	C.O.	COURT NO.	Order Dtd. 2026-02-24		(Seat No-8)

						21			
61	8231/2026	04.02.2026	RSA-436/2025	P C MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-23	SECOND APPEAL	(Seat No-7)
62	8267/2026	04.02.2026	WP (C) - 3176/2026	P. R. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-02-02	WRIT BRANCH-1	(Seat No-4)
63	8268/2026	04.02.2026	WP (C) - 3330/2026	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2026-02-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
64	8269/2026	04.02.2026	CRLREV-1038/2025	M. R. BARIK	C.O.	COURT NO. 21	Order Dtd. 2026-02-02		(Seat No-109)
65	8270/2026	04.02.2026	WP (C) - 33014/2025	J. C. BARAL	C.O.	COURT NO. 21	Order Dtd. 2026-02-03		(Seat No-109)
66	8271/2026	04.02.2026	WA-2606/2023	G SUNDARA	C.O.	COURT NO. 21	Order Dtd. 2026-01-27	WRIT APPEAL	(Seat No-7)
67	8272/2026	04.02.2026	WA-181/2024	A PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-01-27	WRIT APPEAL	(Seat No-2)
68	8273/2026	04.02.2026	WP (C) - 2547/2010	B N SHARANGI	C.O.	COURT NO. 21	Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-39)
69	8275/2026	04.02.2026	WP (C) - 19052/2022	B P TANGA	C.O.	COURT NO. 21	Order Dtd. 2026-02-02	WRIT BRANCH-4	(Seat No-27)
70	8277/2026	04.02.2026	BLAPL-10543/2025	S N GAYA	C.O.	COURT NO. 21	Order Dtd. 2026-02-03		(Seat No-27)
71	8278/2026	04.02.2026	BLAPL-13877/2025	NK ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-02-03		(Seat No-27)
72	8279/2026	04.02.2026	BLAPL-11080/2025	NK ROUT	C.O.	COURT NO. 21	Order Dtd. 2026-02-03		(Seat No-27)
73	8280/2026	04.02.2026	ABLAPL-620/2026	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-01-30		(Seat No-27)
74	8281/2026	04.02.2026	ABLAPL-621/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-30	BAIL-1	(Seat No-6)
75	8282/2026	04.02.2026	ABLAPL-14805/2025	BP NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29		(Seat No-6)
76	8283/2026	04.02.2026	ABLAPL-11558/2025	PK PAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-02		(Seat No-6)
77	8284/2026	04.02.2026	BLAPL-13873/2025	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-6)

78	8286/2026	04.02.2026	BLAPL-13875/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	BAIL-1	(Seat No-14)
79	8297/2026	04.02.2026	BLAPL-9652/2025	BR DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-14)
80	8299/2026	04.02.2026	BLAPL-13845/2025	NK ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-14)
81	8300/2026	04.02.2026	BLAPL-10164/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	BAIL-1	(Seat No-4)
82	8301/2026	04.02.2026	BLAPL-10143/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-4)
83	8302/2026	04.02.2026	BLAPL-12133/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-4)
84	8303/2026	04.02.2026	BLAPL-10123/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-4)
85	8304/2026	04.02.2026	BLAPL-13837/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-03		(Seat No-4)
86	8306/2026	04.02.2026	BLAPL-13208/2025	P PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-4)
87	8307/2026	04.02.2026	BLAPL-13888/2025	RR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-4)
88	8308/2026	04.02.2026	BLAPL-10167/2025	B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-4)
89	8316/2026	04.02.2026	WP (C) - 3262/2026	S. C. MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-39)
90	8317/2026	04.02.2026	WP (C) - 2854/2026	S. C. MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-2	(Seat No-9)
91	8319/2026	04.02.2026	CMP-1954/2025	G. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-09		(Seat No-9)
92	8320/2026	04.02.2026	WP (C) - 35267/2025	M. ROURAY	C.O.	COURT NO. 20	Order Dtd. 2026-03-23	WRIT BRANCH-5	(Seat No-21)
93	8321/2026	04.02.2026	BLAPL-13736/2025	H. K. PATRA	C.O.	COURT NO. 20	Order Dtd. 2026-02-03		(Seat No-21)
94	8322/2026	04.02.2026	WP (C) - 1341/2026	B. K. DAS	C.O.	COURT NO. 20	Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-7)
95	8323/2026	04.02.2026	BLAPL-13846/2025	P. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-02-03		(Seat No-7)

96	8324/2026	04.02.2026	WP (C) - 1054/2026	S. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03	WRIT BRANCH-6	(Seat No- 36)
97	8325/2026	04.02.2026	BLAPL- 10125/2025	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No- 36)
98	8326/2026	04.02.2026	BLAPL- 10161/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No- 36)
99	8327/2026	04.02.2026	WP (C) - 1020/2026	S. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No- 36)
00	8328/2026	04.02.2026	BLAPL- 12288/2025	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03	BAIL-1	(Seat No-5)
01	8329/2026	04.02.2026	BLAPL- 10131/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No-5)
02	8330/2026	04.02.2026	BLAPL- 13881/2025	A. K. SRICHANDAN	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No-5)
03	8331/2026	04.02.2026	WP (C) - 2922/2026	SAROJ KUMAR PARIDA	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03	WRIT BRANCH-1	(Seat No-4)
04	8332/2026	04.02.2026	BLAPL- 10280/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2026-02- 03		(Seat No-4)
05	8336/2026	04.02.2026	WP (C) - 3036/2026	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-02- 02	WRIT BRANCH-8	(Seat No- 39)
06	8337/2026	04.02.2026	ABLAPL- 14999/2025	ASWINI KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02	BAIL-1	(Seat No-2)
07	8338/2026	04.02.2026	WP (C) - 3032/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02	WRIT BRANCH-3	(Seat No- 33)
08	8339/2026	04.02.2026	ABLAPL- 14806/2025	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02	BAIL-2	(Seat No- 16)
09	8343/2026	04.02.2026	WP (C) - 20219/2023	P.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 03	WRIT BRANCH-8	(Seat No- 41)
10	8345/2026	04.02.2026	WP (C) - 28709/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02		(Seat No- 41)
11	8346/2026	04.02.2026	WP (C) - 29730/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 02		(Seat No- 41)
12	8348/2026	04.02.2026	WP (C) - 3633/2026	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 03		(Seat No- 41)
13	8349/2026	04.02.2026	CRLMC- 231/2026	D. P. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 30		(Seat No- 41)

14	8350/2026	04.02.2026	WP (C) - 29581/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Seat No-48)
15	8351/2026	04.02.2026	WP (C) - 29405/2025	D.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02		(Seat No-48)
16	8374/2026	04.02.2026	CRLMP- 1635/2025	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03		(Seat No-48)
17	8393/2026	04.02.2026	WP (C) - 1442/2026	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
18	8399/2026	04.02.2026	CRLMP- 51/2026	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-02	WRIT BRANCH-7	(Seat No-15)
19	8021/2026	04.02.2026	CRLMC- 352/2026	SAMBIT PRASAD SINGH	GENERAL		Judgement Dtd. 2026-02-03		(Seat No-15)
20	8022/2026	04.02.2026	CONTC- 5105/2025	SRITAM KUMAR MOHAPATRA	GENERAL		Order Dtd. 2025-10-31		(Seat No-15)
21	8024/2026	04.02.2026	WP (C) - 24834/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH-3	(Seat No-11)
22	8025/2026	04.02.2026	WP (C) - 3343/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-02-03		(Seat No-11)
23	8026/2026	04.02.2026	CONTC- 4996/2025	ARUN KUMAR HOTA	GENERAL		Order Dtd. 2026-01-08	CONTEMPT	(Seat No-8)
24	8027/2026	04.02.2026	ABLAPL- 14610/2015	AMARESH KALASH	GENERAL		Order Dtd. 2023-05-10		(Seat No-8)
25	8028/2026	04.02.2026	MACA- 575/2024	PRATIMA NAYAK	GENERAL		Vakalatnama	MISC. APPEAL SEC.	(Seat No-1)
26	8029/2026	04.02.2026	RPFAM- 260/2017	MANORANJAN DAS	GENERAL		Plaint	FIRST APPEAL	(Seat No-6)
27	8031/2026	04.02.2026	CRLMC- 4679/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-01-12		(Seat No-6)
28	8032/2026	04.02.2026	RPFAM- 293/2017	MANORANJAN DAS	GENERAL		Judgement Dtd. 2026-01-20	FIRST APPEAL	(Seat No-6)
29	8033/2026	04.02.2026	RPFAM- 293/2017	MANORANJAN DAS	GENERAL		Petition	FIRST APPEAL	(Seat No-6)
30	8035/2026	04.02.2026	BLAPL- 13397/2025	RABINDRA KUMAR PATTANAİK	GENERAL		Order Dtd. 2026-02-02		(Seat No-6)
31	8036/2026	04.02.2026	CRLMC- 5490/2025	TANMAY MISHRA	GENERAL		Order Dtd. 2026-01-12		(Seat No-6)
32	8037/2026	04.02.2026	CRLMC- 5490/2025	TANMAY MISHRA	GENERAL		Order Dtd. 2025-12-22		(Seat No-6)
33	8038/2026	04.02.2026	WP (C) - 36075/2025	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-8	(Seat No-40)

234	8039/2026	04.02.2026	WP (C) - 31150/2025	TAHASILDAR BHUBANESWAR	GENERAL		Judgement Dtd. 2025-11-14	WRIT BRANCH-2	(Seat No-9)
235	8040/2026	04.02.2026	WP (C) - 28871/2024	BIKAS SWAIN	GENERAL		Entire Brief		(Seat No-9)
236	8041/2026	04.02.2026	RPFAM-4/2018	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
237	8042/2026	04.02.2026	CMP-230/2023	SURYAKANTA PALAI	GENERAL		Petition With Annexures	WRIT BRANCH-7	(Seat No-48)
238	8049/2026	04.02.2026	CMAPL-425/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-15		(Seat No-48)
239	8059/2026	04.02.2026	FAO-432/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-25	MISC. APPEAL SEC.	(Seat No-8)
240	8097/2026	04.02.2026	FAO-291/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
241	8114/2026	04.02.2026	WP (C) - 13221/2006	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2007-09-25		(Seat No-2)
242	8116/2026	04.02.2026	RPFAM-7/2024	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-4)
243	8120/2026	04.02.2026	FAO-218/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
244	8123/2026	04.02.2026	FAO-176/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
245	8125/2026	04.02.2026	FAO-121/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
246	8127/2026	04.02.2026	FAO-281/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
247	8129/2026	04.02.2026	FAO-121/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
248	8131/2026	04.02.2026	FAO-695/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
249	8133/2026	04.02.2026	FAO-198/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
250	8136/2026	04.02.2026	FAO-120/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
251	8137/2026	04.02.2026	FAO-267/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
252	8138/2026	04.02.2026	FAO-568/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-2)
253	8140/2026	04.02.2026	FAO-	MANOJ KUMAR	GENERAL		Order Dtd. 2025-06-	MISC.	(Seat

			186/2018	RANA			23	APPEAL SEC.	No-5)
54	8142/2026	04.02.2026	FAO-187/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-5)
55	8153/2026	04.02.2026	RPFAM-14/2020	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-1)
56	8154/2026	04.02.2026	RPFAM-19/2020	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-1)
57	8232/2026	04.02.2026	RPFAM-260/2017	SANTOSH KUMAR MOHANTY	GENERAL		Judgement Dtd. 2026-01-20	FIRST APPEAL	(Seat No-6)
58	8233/2026	04.02.2026	WP (C) - 3289/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-6	(Seat No-35)
59	8234/2026	04.02.2026	WP (C) - 2747/2026	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(Seat No-40)
60	8235/2026	04.02.2026	WP (C) - 26166/2023	TARA PRASAD ACHARYA	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
61	8236/2026	04.02.2026	WP (C) - 34528/2025	RABINDRA KUMAR PATTANAİK	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-2	(Seat No-7)
62	8237/2026	04.02.2026	WP (C) - 2569/2026	HK PATRA	GENERAL		Order Dtd. 2026-02-03		(Seat No-7)
63	8274/2026	04.02.2026	CMP-72/2021	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2025-12-24	WRIT BRANCH-7	(Seat No-5)
64	8276/2026	04.02.2026	WP (C) - 37552/2025	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-3	(Seat No-14)
65	8285/2026	04.02.2026	BLAPL-13876/2025	K DAS	GENERAL		Order Dtd. 2026-02-03		(Seat No-14)
66	8287/2026	04.02.2026	WP (C) - 12642/2023	DEEPAK KUMAR SUKLA	GENERAL		Entire Order	WRIT BRANCH-3	(Seat No-14)
67	8288/2026	04.02.2026	RPFAM-29/2016	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-1)
68	8289/2026	04.02.2026	RPFAM-72/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Seat No-1)
69	8290/2026	04.02.2026	RPFAM-82/2017	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-6)
70	8291/2026	04.02.2026	RPFAM-87/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
71	8292/2026	04.02.2026	RPFAM-92/2022	ASHOK KUMAR SARANGI	GENERAL		Entire Document		(Seat No-5)
72	8293/2026	04.02.2026	RPFAM-109/2017	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-6)
73	8294/2026	04.02.2026	RPFAM-109/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
74	8295/2026	04.02.2026	MATA-	PATNANA	GENERAL		Misc.case		(Seat

			376/2025	VENKATARAMANA MANIKANTA					No-5)
75	8296/2026	04.02.2026	RPFAM- 110/2012	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-3)
76	8298/2026	04.02.2026	RPFAM- 113/2016	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-1)
77	8305/2026	04.02.2026	RPFAM- 140/2017	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-6)
78	8309/2026	04.02.2026	RPFAM- 143/2011	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-6)
79	8310/2026	04.02.2026	RPFAM- 146/2016	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-1)
80	8311/2026	04.02.2026	RPFAM- 149/2023	ASHOK KUMAR SARANGI	GENERAL		Entire Document	FIRST APPEAL	(Seat No-5)
81	8312/2026	04.02.2026	RPFAM- 153/2019	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2023-10- 09	FIRST APPEAL	(Seat No-8)
82	8313/2026	04.02.2026	WP (C) - 3123/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02- 02	WRIT BRANCH-2	(Seat No- 45)
83	8314/2026	04.02.2026	WP (C) - 3139/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02- 02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
84	8315/2026	04.02.2026	WP (C) - 3201/2026	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-02- 03	WRIT BRANCH-6	(Seat No- 35)
85	8318/2026	04.02.2026	BLAPL- 13936/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2026-02- 04		(Seat No- 35)
86	8333/2026	04.02.2026	WP (C) - 37160/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2026-01- 05	WRIT BRANCH-8	(Seat No- 29)
87	8334/2026	04.02.2026	FAO- 726/2020	B K DAS	GENERAL		Order Dtd. 2023-07- 04	MISC. APPEAL SEC.	(Seat No-9)
88	8335/2026	04.02.2026	FAO- 727/2020	B K DAS	GENERAL		Order Dtd. 2023-07- 04	MISC. APPEAL SEC.	(Seat No-9)
89	8340/2026	04.02.2026	RVWPET- 231/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01- 28	CIVIL REVISION	(Seat No-1)
90	8341/2026	04.02.2026	WP (C) - 17277/2022	B K DAS	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No- 17)
91	8342/2026	04.02.2026	WP (C) - 31568/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01- 29	WRIT BRANCH-8	(Seat No- 42)
92	8344/2026	04.02.2026	CONTC- 344/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01- 22		(Seat No- 42)
93	8347/2026	04.02.2026	RVWPET- 8/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-01- 29		(Seat No- 42)
94	8352/2026	04.02.2026	CONTC-	ARUPANANDA	GENERAL		Order Dtd. 2026-01-		(Seat

			348/2026	GOSWAMY			22		No-42)
95	8353/2026	04.02.2026	CONTC-342/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Seat No-42)
96	8354/2026	04.02.2026	CONTC-346/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Seat No-42)
97	8355/2026	04.02.2026	CONTC-347/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22	CONTEMPT	(Seat No-3)
98	8356/2026	04.02.2026	CONTC-329/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Seat No-3)
99	8357/2026	04.02.2026	CONTC-349/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-22		(Seat No-3)
00	8358/2026	04.02.2026	CONTC-354/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-30		(Seat No-3)
01	8359/2026	04.02.2026	FAO-294/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-30	MISC. APPEAL SEC.	(Seat No-2)
02	8360/2026	04.02.2026	CONTC-355/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-30		(Seat No-2)
03	8368/2026	04.02.2026	CONTC-356/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-30	CONTEMPT	(Seat No-5)
04	8372/2026	04.02.2026	CONTC-385/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-30	CONTEMPT	(Seat No-3)
05	8380/2026	04.02.2026	CONTC-357/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-01-30		(Seat No-3)
06	8401/2026	04.02.2026	BLAPL-20661/2014	B K DAS	GENERAL		Entire Document		(Seat No-3)
07	8144/2026	04.02.2026	CMP-1291/2017	YASHOBANT DAS	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-3	(Seat No-33)
08	8146/2026	04.02.2026	CRLMC-611/2024	HIMANSHU KUMR BHOL	GENERAL		Affidavit	CRIMINAL MISC	(Seat No-1)
09	8147/2026	04.02.2026	BLAPL-10093/2025	A. K. MOHANTY	GENERAL		Order Dtd. 2026-02-03		(Seat No-1)
10	8148/2026	04.02.2026	WP (C) - 3546/2026	A. K. MOHANTY	GENERAL		Order Dtd. 2026-02-03		(Seat No-1)
11	8149/2026	04.02.2026	WP (C) - 1555/2026	SOUBHAGYA LAXMI PRUSTY	GENERAL		Order Dtd. 2026-01-20Petition,Annexure,	WRIT BRANCH-2	(Seat No-7)
12	8150/2026	04.02.2026	ABLAPL-740/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-02-04		(Seat No-7)
13	8151/2026	04.02.2026	ABLAPL-176/2026	B. N. SAHU	GENERAL		Order Dtd. 2026-02-03		(Seat No-7)
14	8152/2026	04.02.2026	BLAPL-13652/2025	SATYANARAYAN MISHRA	GENERAL		Order Dtd. 2026-02-02		(Seat No-7)
15	8155/2026	04.02.2026	WP (C) - 37216/2025	K SAHOO	GENERAL		Order Dtd. 2026-01-28	WRIT BRANCH-7	(Seat No-10)
16	8157/2026	04.02.2026	MATA-135/2025	PK LENKA	GENERAL		Judgement Dtd. 2026-02-02		(Seat No-10)

17	8158/2026	04.02.2026	WP (C) - 8192/2025	D SWAIN	GENERAL		Order Dtd. 2026-01-29	WRIT BRANCH-4	(Seat No-38)
18	8159/2026	04.02.2026	ABLAPL-13739/2025	B SINGH	GENERAL		Order Dtd. 2026-02-03		(Seat No-38)
19	8160/2026	04.02.2026	WP (C) - 1109/2022	G JAYASINGH	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-2	(Seat No-9)
20	8164/2026	04.02.2026	ABLAPL-691/2026	G JAYASINGH	GENERAL		Order Dtd. 2026-02-03	BAIL-1	(Seat No-13)
21	8165/2026	04.02.2026	WA-2826/2024	SK SUNDARA	GENERAL		Order Dtd. 2026-01-29		(Seat No-13)
22	8166/2026	04.02.2026	CMP-220/2026	RK BARIK	GENERAL		Order Dtd. 2026-02-03		(Seat No-13)
23	8167/2026	04.02.2026	CONTC-1026/2013	N ROUT	GENERAL		Affidavit		(Seat No-13)
24	8168/2026	04.02.2026	WP (C) - 16560/2021	G SUNDARAY	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-2	(Seat No-45)
25	8169/2026	04.02.2026	CRLMC-5490/2025	G SUNDARAY	GENERAL		Order Dtd. 2026-01-12		(Seat No-45)
26	8170/2026	04.02.2026	WP (C) - 35136/2025	B LENKA	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-5	(Seat No-21)
27	8171/2026	04.02.2026	ABLAPL-655/2026	DIGAMBAR SETHI	GENERAL		Order Dtd. 2026-02-03	BAIL-2	(Seat No-9)
28	8173/2026	04.02.2026	WP (C) - 22464/2021	GC BARIK	GENERAL		Order Dtd. 2026-01-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
29	8238/2026	04.02.2026	ABLAPL-5563/2025	AK MOHANTY	GENERAL		Order Dtd. 2025-05-23		(Seat No-106)
30	8239/2026	04.02.2026	CRLA-1044/2025	AK MOHANTY	GENERAL		Order Dtd. 2026-01-30		(Seat No-106)
31	8240/2026	04.02.2026	WP (C) - 20328/2009	MR BARIK	GENERAL		Order Dtd. 2010-01-11		(Seat No-106)
32	8241/2026	04.02.2026	WP (C) - 3052/2026	K DAS	GENERAL		Order Dtd. 2026-01-30	WRIT BRANCH-4	(Seat No-46)
33	8242/2026	04.02.2026	WP (C) - 33179/2025	BB MALLICK	GENERAL		Order Dtd. 2025-11-27		(Seat No-46)
34	8243/2026	04.02.2026	WP (C) - 2906/2026	MK PANI	GENERAL		Order Dtd. 2026-02-03		(Seat No-46)

35	8244/2026	04.02.2026	WP (C) - 36285/2021	S BARIK	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-6	(Seat No-24)
36	8245/2026	04.02.2026	CRMC-10040/2001	T RAMAN	GENERAL		Order Dtd. 2005-07-20		(Seat No-24)
37	8246/2026	04.02.2026	RVWPET-12/2025	DP SWAIN	GENERAL		Petition With Annexures	CIVIL REVISION	(Seat No-5)
38	8247/2026	04.02.2026	RSA-448/2005	M ROUT	GENERAL		Order Dtd. 2026-02-04	SECOND APPEAL	(Seat No-3)
39	8248/2026	04.02.2026	CRLMP-1724/2025	LAXMAN BHOI	GENERAL		Order Dtd. 2025-12-23		(Seat No-3)
40	8249/2026	04.02.2026	WP (C) - 6708/2023	BD BESEL	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH-2	(Seat No-6)
41	8250/2026	04.02.2026	WP (C) - 863/2026	S SAMAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-5	(Seat No-47)
42	8251/2026	04.02.2026	WP (C) - 831/2026	S SAMAL	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-7	(Seat No-44)
43	8252/2026	04.02.2026	BLAPL-962/2014	S CHOUDHURY	GENERAL		Order Dtd. 2014-07-10		(Seat No-44)
44	8253/2026	04.02.2026	CRLMC-2669/2014	S CHOUDHURY	GENERAL		Order Dtd. 2023-03-28	CRIMINAL MISC	(Seat No-6)
45	8254/2026	04.02.2026	CRLMC-2239/2015	S CHOUDHURY	GENERAL		Order Dtd. 2015-05-14		(Seat No-6)
46	8255/2026	04.02.2026	WP (C) - 352/2025	S CHOUDHURY	GENERAL		Order Dtd. 2025-11-21		(Seat No-6)
47	8256/2026	04.02.2026	CONTC-1709/2022	G ROUT	GENERAL		Order Dtd. 2022-04-04	CONTEMPT	(Seat No-4)
48	8257/2026	04.02.2026	WP (C) - 4714/2018	G ROUT	GENERAL		Order Dtd. 2018-04-04 Petition With Annexures,	WRIT BRANCH-8	(Seat No-40)
49	8258/2026	04.02.2026	ABLAPL-726/2026	SR PATTANAİK	GENERAL		Order Dtd. 2026-02-04	BAIL-1	(Seat No-15)
50	8259/2026	04.02.2026	WP (C) - 3704/2026	S DASH	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-8	(Seat No-40)
51	8260/2026	04.02.2026	WP (C) - 1400/2026	S DASH	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-1	(Seat No-2)
52	8261/2026	04.02.2026	WP (C) - 1396/2026	S DASH	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-5	(Seat No-21)
53	8262/2026	04.02.2026	WP (C) - 1362/2026	S DASH	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-2	(Seat No-6)
54	8263/2026	04.02.2026	CRLREV-23/2026	JR NAYAK	GENERAL		Order Dtd. 2026-02-03		(Seat No-6)
55	8264/2026	04.02.2026	WP (C) - 17261/2023	M NAYAK	GENERAL		Order Dtd. 2025-12-11	WRIT BRANCH-4	(Seat No-38)

8356	8265/2026	04.02.2026	WP (C) - 25894/2024	PK SAHU	GENERAL		Order Dtd. 2025-12-19		(Seat No-38)
8357	8266/2026	04.02.2026	SA-294/1997	PK BEHERA	GENERAL		Order Dtd. 2025-01-07 Entire Order,	SECOND APPEAL	(Seat No-2)
8358	8361/2026	04.02.2026	WP (C) - 18144/2022	L SAHOO	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
8359	8362/2026	04.02.2026	WP (C) - 2676/2026	PN NAYAK	GENERAL		Order Dtd. 2026-02-03		(Seat No-120)
8360	8363/2026	04.02.2026	WP (C) - 1319/2026	SR PATTANAIAK	GENERAL		Order Dtd. 2026-02-02	WRIT BRANCH-1	(Seat No-4)
8361	8364/2026	04.02.2026	WP (C) - 23231/2025	S PATTANAIAK	GENERAL		Order Dtd. 2026-01-20	WRIT BRANCH-1	(Seat No-3)
8362	8365/2026	04.02.2026	WP (C) - 3377/2026	ASHOK KUMAR ROUT	GENERAL		Order Dtd. 2026-02-03		(Seat No-3)
8363	8366/2026	04.02.2026	WP (C) - 3382/2026	ASHOK KUMAR ROUT	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-6	(Seat No-35)
8364	8367/2026	04.02.2026	OJC-3480/1986	P LENKA	GENERAL		Judgement Dtd. 1991-09-17 Annexure,		(Seat No-35)
8365	8369/2026	04.02.2026	WP (C) - 8063/2016	M MOHANTY	GENERAL		Order Dtd. 2023-08-04	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
8366	8370/2026	04.02.2026	CRLMC-401/2015	DK DAS	GENERAL		Order Dtd. 2015-03-25		(Seat No-106)
8367	8371/2026	04.02.2026	WP (C) - 3127/2026	MK JENA	GENERAL		Order Dtd. 2026-02-02		(Seat No-106)
8368	8373/2026	04.02.2026	WP (C) - 30787/2025	SS PRADHAN	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
8369	8375/2026	04.02.2026	BLAPL-10454/2025	SS PRADHAN	GENERAL		Order Dtd. 2026-02-04	BAIL-1	(Seat No-13)
8370	8376/2026	04.02.2026	ABLAPL-177/2026	DEBASISH MITRA	GENERAL		Order Dtd. 2026-02-03	BAIL-2	(Seat No-17)
8371	8377/2026	04.02.2026	WP (C) - 1371/2026	R SAHOO	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-2	(Seat No-6)
8372	8378/2026	04.02.2026	WP (C) - 19353/2018	BK DAS	GENERAL		Order Dtd. 2019-02-06 Petition With Annexures,		(Seat No-6)
8373	8379/2026	04.02.2026	WP (C) - 22197/2019	BK DAS	GENERAL		Order Dtd. 2019-11-27 Petition With Annexures,	WRIT BRANCH-7	(Seat No-44)
8374	8381/2026	04.02.2026	WP (C) -	BK DAS	GENERAL		Order Dtd. 2019-08-	WRIT	(Seat

			11730/2019				28Petition With Annexures,	BRANCH (DIVISION BENCH)	No-114)
875	8382/2026	04.02.2026	CMP-183/2026	PK JENA	GENERAL		Order Dtd. 2026-02-03		(Seat No-114)
876	8383/2026	04.02.2026	CMP-184/2026	PK JENA	GENERAL		Order Dtd. 2026-02-03		(Seat No-114)
877	8384/2026	04.02.2026	CRLA-41/2026	D DASH	GENERAL		Order Dtd. 2026-02-04		(Seat No-114)
878	8385/2026	04.02.2026	CRLA-34/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-04		(Seat No-114)
879	8386/2026	04.02.2026	CRLA-35/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-04		(Seat No-114)
880	8387/2026	04.02.2026	CRLA-36/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-04		(Seat No-114)
881	8388/2026	04.02.2026	CMP-225/2026	P BEHERA	GENERAL		Order Dtd. 2026-02-04		(Seat No-114)
882	8389/2026	04.02.2026	SA-78/1991	PK MOHANTY	GENERAL		Final OrderPetition With Annexures,		(Seat No-114)
883	8390/2026	04.02.2026	WP (C) - 3619/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-8	(Seat No-40)
884	8391/2026	04.02.2026	WP (C) - 3626/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-04		(Seat No-40)
885	8392/2026	04.02.2026	WP (C) - 3630/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-04		(Seat No-40)
886	8394/2026	04.02.2026	WP (C) - 3632/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH-6	(Seat No-35)
887	8395/2026	04.02.2026	WP (C) - 3645/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-02-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
888	8396/2026	04.02.2026	BLAPL-13324/2025	R SETHI	GENERAL		Order Dtd. 2025-12-22	BAIL-2	(Seat No-12)
889	8397/2026	04.02.2026	WP (C) - 3755/2026	JP KAR	GENERAL		Order Dtd. 2026-02-04Petition With Annexures,		(Seat No-12)
890	8398/2026	04.02.2026	WP (C) - 3725/2026	JP KAR	GENERAL		Order Dtd. 2026-02-04		(Seat No-12)
891	8400/2026	04.02.2026	CMP-1937/2025	SILADITYA RAY	GENERAL		Order Dtd. 2026-02-04		(Seat No-

									12)
92	8402/2026	04.02.2026	OJC- 17589/1998	PK JENA	GENERAL		Last Order		(Seat No- 12)
93	8403/2026	04.02.2026	WA- 416/2013	SK MOHANTY	GENERAL		Order Dtd. 2022-08- 23Counter, Petition With Annexures,	WRIT APPEAL	(Seat No-1)
94	8404/2026	04.02.2026	WP (C) - 17789/2021	NK SATAPATHY	GENERAL		Order Dtd. 2025-12- 18	WRIT BRANCH-1	(Seat No-2)
95	8405/2026	04.02.2026	WP (C) - 17483/2021	NK SATAPATHY	GENERAL		Order Dtd. 2025-12- 01	WRIT BRANCH-5	(Seat No- 47)

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